## Central Administrative Tribunal, Principal Bench

Contempt Petition No.1 of 2003 in Original Application No.1556 of 2001

New Delhi, this the 3rd day of February, 2003

Hon ble Mr. Justice V. S. Aggarwal, Chairman Hon'ble Mr. V. K. Majotra, Member (A)

- 1. Smt. Chandrawati w/o Shri Man Singh R/o 174/2, Lampur, Delhi
- 2. Smt.Shakuntla w/o Shri Mohan Singh R/o EE-2381, Jhangir Puri, New Delhi.
- 3. Smt. Geeta w/o Shri Jagdish Singh, R/o 1916, Mahammdapur, Narela, Delhi.
- 4. Ram Darsan s/o Shri Dara Singh, R/o R-52, Swantarta Nagar, Narela, Delhi.
- 5. Ravinder Kumar s/o Shri Kishan Lal, R/o 277, Lampur, New Delhi

....Applicants

(By Advocate: Shri A.K. Trivedi, proxy for Shri Yogesh Sharma)

Versus

Shri U.K. Whora. Director, Dept. of Social Welfare, Govt. of NCT of Delhi Old ITO Building, K.G. Marg, New Delhi ....Respondent

(By Advocate: Smt. Sumedha Sharma)

## ORDER(ORAL)

## By Justice V.S. Aggarwal, Chairman

Learned counsel for the respondents states that respondents complying with the directions of are Tribunal. have prepared a tentative seniority They list and further action is being taken.

2. Keeping in view the same, learned counsel for the applicants does not press the present application. discharged.

( V.K. Majotra )

Major

Member (A)

(V.S. Aggarwal) Chairman